NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P. No. 642/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.11.2017

NAME OF THE PARTIES:

S. No.

REI Industries Ltd.

V/s.

Ducon Technologies (I) Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

DESIGNATION

16. Yajumendia Sigh Adv for Respondent y. 1-tight

16. Ankit R. i/b Rumgopal S.

Tripathi

Tripathi

For Petitioner

3/11/17.

ORDER

C.S.A. No. 642/I&BC/NCLT/MB/MAH/2017

- 1. The Learned Representatives of both the sides are present.
- They state that Memo of Settlement is to be placed on record and seeking 2. Two Weeks time.
- 3. Adjourned to 17.12.2017

Sd/-

BhaskaraPantula Mohan Member (Judicial)

03.11.2017

Ah

Sd/-

M.K. Shrawat Member (Judicial)